GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT & HIGHWAYS

RAJYA SABHA

UNSTARRED QUESTION No - 2388

ANSWERED ON- 09/08/2021

GREEN NH CORRIDOR FROM SHIMLA TO PAONTA SAHIB

2388 # Ms. INDU BALA GOSWAMI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) whether the Supreme Court has recently given its approval for construction of Green National Highway Corridor Project from Shimla to Fediz bridge, Paonta Sahib;
- (b) if so, the details of budgetary provision made for this corridor;
- (c) the time limit set for the construction of the above mentioned corridor; and
- (d) whether Asian Development Bank would fund the construction of this corridor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (c) Hon'ble Supreme Court of India vide order dated 15.02.2021 accorded the approval of Forest Clearance for Construction of Ponta Sahib to Fediz Section of National Highway-707 under Green National Highways Corridor Project (GNHCP). The development of this stretch having length of 103.55 km with sanctioned cost of Rs. 1336.63 crore has been taken up under 5 packages. The schedule date of completion is December, 2023.
- (d) No Sir, The said project is being implemented with the loan assistance of World Bank.
